

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

32.

IA-969(MB)2023 IN  
C.P. (IB)/1264(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES: Stci Finance Limited (Creditor) Through  
The Resolution Professional Rajendra R. Agrawal  
Vs.  
Mr. Jagdish Mansukhani

SECTION: 95(1), 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Mr. Rohan Rajadhyaksha a/w Ms. Ferzana Behramkamdin and Ms. Bharti Bhansali i/b FZB & Associates, Ld. Counsel for the Financial Creditor present. Mr. Atul Singh i/b Adv. Mitika Agrawal, Ld. Counsel for the Personal Guarantor present.
2. List this matter for further consideration on **16.04.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)